

Permission to I.A.S. Officers to go on deputation to Home States

999. SHRI SOHAN LAL DHUSYA: Will the PRIME MINISTER be pleased to state:

(a) the number of times an I. A. S officer is permitted to go on deputation to his home State who is allotted to some other State during his service period; and

(b) whether Government propose to modify the policy?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) The inter-cadre deputation of officers of the Indian Administrative Service to home State have been allowed in rare cases of genuine hardship for a short duration of enabling the officers to overcome their emergent personal problems. Normally an officer is allowed inter-cadre deputation to his home State only once in his career?

(b) There is no proposal to modify this policy at present.

Pak training- bases for extremists on Border

1000. SHRI SUKOMAL SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Statesman of 15th June, 1985 under the caption "Pak training bases for extremists on border".

(b) if so, what are the details in this regard; and

(c) what steps Government are taking to counter the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c) The report referred to has come to notice. Strict vigilance is maintained in this regard by the authorities concerned.

Request for C.B.Fs assistance in Dharavi Land Scandal

1001. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Maharashtra Government has sought assistance of the Central Bureau of Investigation (CBI) to look into Dharavi land scandal;

(b) if so, when this request was made; and

(c) whether Government have provided the assistance of CBI to investigate into the Dharavi scandal?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) and (c) Do not arise.

Deforestation in Kerala

1002. SHRI K. MOHANAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the statement made by Shri K. R. Narayanan the Minister of Planning, that the main cause of landslides in the high ranges of Kerala is due to deforestation;

(b) whether Government have conducted any study in this regard;

(c) if so, what are the details thereof; and

(d) what remedial steps Government have taken in this regard?